NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.08(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE PARTIES: Mrs. Sarala Gobindram Luthria & Ors.

V/s. M/s. Mysore Sungandhi Dhoop Factory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	R. PHATEEK 14T KEYSTONE PAT GON LESSONDENT		Pele
3. Adv.	harqi Vyan For the Pe	s. Litioners	hard.

ORDER

C.P. No. 08/241-242/NCLT/MAH/2016

- 1. Ld. Counsels of both the sides are present.
- 2. As per the Counsels some settlement is expected in near future. Hence the matter is adjourned to 16/11/2016.
- 3. Next date is Duly communicated.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 17.10.2016